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Title: Introduction of the Prevention of Cruelty to Animals (Amendment) Bill, 2015 (Substitution of New Section for Section 28).

SHRI BHARTRUHARI MAHTAB (CUTTACK): I beg to move for leave to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960."

*The motion was adopted.*

SHRI BHARTRUHARI MAHTAB: I introduce the Bill.

**15.58 ½ hours**